

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.295 of 1975

2. Md. Yusuf Son of Tej Mohammad Mian, Resident of Village Sugauli Police Station Sugauli, District East Champaran.
3. Md. Issa Son of Tej Mohammad Mian, Resident of Village Sugauli Police Station Sugauli, District East Champaran.

... .. Appellant/s

Versus

- 1.1. Mosomat Bibi Sabara Khatoon Wife of Late Mohammad Amin, Village 1. Thakuraitola, Sugauli, P.O. Sugauli, P.S. Sugauli, District- East Champaran.
- 1.1. Mohammad Salim Son of Late Md. Amin, Village Thakuraitola, Sugauli, 2. P.O. Sugauli, P.S. Sugauli, District- East Champaran.
- 1.1. Mohammad Nurul Son of late Md. Amin, Village Thakuraitola, Sugauli, P.O. 3. Sugauli, P.S. Sugauli, District- East Champaran.
- 1.1. Jhallo Khatoon D/o Late Md. Amin and Wife of Md. Jainul Abdin, At village 4. Parsa Dumaria, P.O. Parsa, P.S. Manjhaulia, District West Champaran, at present living at Thakuraitola, Sugauli, P.O. and P.S. Sugauli, District- East Champaran.
- 1.2. Md. Munshi Son of Late Hafazat Karim Mian, Resident of Village Sugauli, P.s. Sugauli, Distt. East Champaran.
- 1.3. Saimul Khatoon Wife of Md. Salim, Resident of Village Sugouli, Police 1. Station Sugouli, District- East Champaran.
- 1.3. Mushlima Khatoon Wife of Salim Mian, Resident of Village Belwalia, P.S. 2. Sugouli, District - East Champaran.
- 1.3. Sarfunisha Wife of Md. Sagir Mian, Village - Bela, P.S. Ramgarhawa, 3. District- East Champaran.
- 1.3. Safila Khatoon Wife of Sakur Mian, Resident of Village - Belwalia, P.S. 4. Sugouli, District- East Champaran.
- 1.4. Hatim Mian Son of Md. Salim, Resident of Village - Bahuaria, P.S. Sugouli, 1. Distt. - East Champaran.
- 1.4. Md. Lallo Son of Md. Salim, Resident of Village - Bahuaria, P.S. Sugouli, 2. Distt. - East Champaran.
- 1.4. Barihar Khatoon Wife of Md. Chouki Mian, Resident of Village - Sugouli, 3. P.S. Sugouli, District- East Champara.
- 1.5. Hazara Khatoon D/o Late Sabra Khatoon and Md. Abdula, Village - Enarwa, 1. P.S. Birganj, Distt. - Birganj (Tarai), at present at village - Sugouli, P.S.



Sugouli, Distt. - East Champaran.

- 1.5. Abide Hussain Son of Late Sabra Khatoon and Md. Abdula, Village - Enarwa, P.S. Birganj, Distt. - Birganj (Tarai), at present at village - Sugouli, P.S. Sugouli, Distt. - East Champaran.
- 1.6. Bibi Waquilan W/o Md. Taiab, Village Belwalia (Dhanahi) P.S. Sugauli, Distt. - East Champaran.
- 1.7. Bibi Mostoquma W/o Md. Muniar, Village Baksa, P.S. Sugauli, P.O. Raghunathpur, District- East Champaran.
2. Suleman Mian Son of Sirrajuddin Mian, Resident of Village Sugauli Police Station Sugauli, District East Champaran.
3. Usman Mian Son of Sirrajuddin Mian, Resident of Village Sugauli Police Station Sugauli, District East Champaran.
4. Mozahir Mian Son of Mehendi Mian, Resident of Village and Police Station Sugauli, District- East Champaran.
5. Bibi Fatma Wife of Nasiruddin Mian, D/o Raham Mian, Resident of Village Amodei, Tola Charwan, Police Station Ramgurhwa (Raxaul) District - East Champaran.
6. Bibi Zulekha Wife of Mozahir Mian, D/o Rahman Mian, Resident of Village Amodei, Tola Charwan, Police Station Ramgurhwa (Raxaul) District - East Champaran.

... .. Respondent/s

Appearance :

For the Appellant/s : None.
For the Respondent/s : None.

CORAM: HONOURABLE MR. JUSTICE SOURENDRA PANDEY
ORAL ORDER

53 24-04-2026 From perusal of the office notes, the office has pointed out that neither A/D nor undelivered speed post has been received with respect to respondent nos. 1(3)(3), 1(4)(1) & 1(4)(2). It has further been submitted that initially, vide order dated 04.12.2025, learned counsel for the respondents was granted four weeks' time for reconstruction of the important documents relating to the trial court records however, the same has not yet been done.



- 2. Nobody appears on behalf of the parties.
- 3. Learned counsel for the respondents are directed to comply with the order dated 04.12.2025. Further, three weeks' time is granted for awaiting the service report with regard to the notices issued earlier.
- 4. List this case on 15.05.2026, under appropriate heading.

(Sourendra Pandey, J)

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